

(1) Workshed-cum-Housing Scheme

(Rs. in Lakhs)

Sl. No.	Name of the State	Amount sanctioned	
		1989-90	1990-91
1.	Andhra Pradesh	40.75	68.35
2.	Assam	20.00	48.665
3.	Gujarat	—	8.775
4.	Himachal Pradesh	1.995	18.00
5.	Jammu & Kashmir	—	5.795
6.	Kerala	23.00	21.00
7.	Madhya Pradesh	24.755	11.32
8.	Manipur	13.26	38.97
9.	Orissa	6.00	6.00
10.	Pondicherry	—	0.625
11.	Rajasthan	5.40	—
12.	Tripura	4.98	3.00
13.	Tamil Nadu	61.325	20.00
14.	West Bengal	28.50	49.50
<b>TOTAL</b>		<b>229.965</b>	<b>300.00</b>

(2) Thrift Fund Scheme

	Rs.	Rs.
1. Andhra Pradesh	15,335.00	15,59,802.00
2. Delhi	72,052.00	27,000.00
3. Karnataka	7,73,082.00	15,00,000.00
4. Madhya Pradesh	61,443.00	3,55,882.00
5. Maharashtra	2,14,200.00	—
6. Orissa	7,51,750.00	13,24,231.00
7. Tamil Nadu	66,09,600.00	63,22,400.00
8. West Bengal	—	9,00,000.00
<b>TOTAL</b>	<b>84,97,462.00</b>	<b>1,19,89,315.00</b>

(b) During the years 1989-90, and 1990-91 11073 and 14283 handloom weavers were covered under the Workshed-cum-Housing Scheme, respectively.

Under the contributory Thrift Fund Scheme, a number of 1,89,794 and 1,74,110 handloom weavers were benefited during the years 1988-89

and 1989-90, respectively.

Assistance from Central Road Fund Scheme to hilly districts of Uttar Pradesh

4157. SHRI BHUWAN CHANDRA KHANDURI :  
SHRI MANABENDRA SHAH :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the funds allocated to Uttar Pradesh from Central Road Fund Scheme during Seventh Five Plan period, year-wise;

(b) the assistance given to the hilly districts of the State during the above period, year-wise and district-wise and the details of roads constructed/developed;

(c) the expenditure actually incurred on the development of roads in the hilly districts, year-wise and district-wise; and

(d) the assistance proposed to be given to the hilly districts during the current year and the next financial year and the roads proposed to be constructed/developed ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Funds allotted to Govt of Uttar Pradesh from Central Road Fund during Seventh Plan period are given below :

(Rs. in Lakhs)

Year	Amount
1985-86	20.00
1986-87	—
1987-88	20.00
1988-89	160.00
1989-90	315.00
<b>TOTAL</b>	<b>515.00</b>

(b) and (c) No scheme pertaining to hilly districts in Uttar Pradesh was approved during the Seventh Five Year Plan period.

(d) Proposals received from the State Govt. under CRF Programme for 8th Plan period include one scheme viz. 'Construction of Haldwani bypass' in Kumaun District costing Rs. 500 lakhs. This scheme has not been approved so far, since the actual augmentation of CRF has not yet materialised.

[Translation]

Construction of buildings for banks

4158. SHRI DAU DAYAL JOSHI : Will the Minister of FINANCE be pleased to state :

(a) the names of the banks in Kota, Bundi and Jhalawar Districts of Rajasthan which have their own buildings and those which are functioning in rented buildings with their locations and since when these banks are functioning in rented buildings;

(b) the total expenditure incurred as rent for these buildings during the last three years, branch-wise;

(c) whether the Government propose to construct own buildings for banks; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) Information is being collected and will be laid on the Table of the House.

(c) and (d) Government do not construct buildings for the branches or offices of the banks. Construction of buildings for their own use is a matter decided by the banks themselves on commercial considerations.